


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
VACATION COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.05.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	Hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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- |    |                       |                             |  |
|----|-----------------------|-----------------------------|--|
| 1) | BISHAKK               | Petitioners / Resp. 1 and 2 |  |
| 2) | Mr. Sunjay Gaving Ray | Petitioners / Resp. 1 and 2 |  |

Heard. IA 43/17 is taken up today. Counsel for petitioner in IA 43/17 is present. He has given valuation of shares issued by Chartered Accountant and copy of the same is served on the counsel for respondent.

Counsel for respondent is present. He has filed objections.

Heard both sides. For orders posted to 18.05.2017.

Counsel for respondent raised objection that valuation report is not filed by the counsel for petitioner in IA 43/17. That objection may be recorded. This objection will be considered while passing orders.

  
MEMBER (J)